Post Offer Advertisement Under Regulation 18(12) in Terms of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations")

Open Offer for acquisition of up to 21,50,000 fully paid-up equity shares of face value of Re. 1 (each "Equity Share"") representing 50% of the Voting Share Capital from the Public Beneficial Owners of Hathway Cable and Datacom Limited ("Target Company") and Hathway Distribution Holdings Private Limited ("Acquirer 1"), Just Distribution Holdings Private Limited ("Acquirer 2") and Just Cable and Broadband Holdings Limited ("Holdings") ("Offerer") by Jm Financial Capital Advisors Limited ("Jm Capital") on behalf of SBI Capital Markets & Securities Limited ("SBI Capital") (the "Offer Manager").

The following information is as of the date of Announcement:

1. Name of the Target Company: Hathway Cable and Datacom Limited
2. Name of the Acquirer and its Subsidiaries:
   - Acquirer 1: Just Distribution Holdings Private Limited
   - Acquirer 2: Just Cable and Broadband Holdings Limited
   - Holdings: SBI Capital Markets & Securities Limited
3. Name of the Manager to the Offer: Jm Capital
4. Offer Details:
   - Date of Opening of the Offer: Thursday, 28th March, 2019
   - Date of Closing of the Offer: Monday, 8th April, 2019
5. Details of the Offer:
   - Minimum Subscription: Re. 1 per Equity Share
   - Maximum Offer Price: Re. 9 per Equity Share
   - Maximum Aggregate Offer: 21,50,000 Equity Shares

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Particulars Proposed in the Offer (in Equity Shares)</th>
<th>Aggregate Offer (in Equity Shares)</th>
<th>Actual Offer (in Equity Shares)</th>
</tr>
</thead>
<tbody>
<tr>
<td>7.1</td>
<td>Share Acquired by way of Agreements</td>
<td></td>
<td></td>
</tr>
<tr>
<td>7.2</td>
<td>Share Acquired by way of Open Offer</td>
<td></td>
<td></td>
</tr>
<tr>
<td>7.3</td>
<td>Share Acquired other than through Public Announcement</td>
<td></td>
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</tbody>
</table>

Note:
- Calculated as a share of beneficial ownership.
- 


dated March 25, 2019.

Date: April 2019

Issued on behalf of the Acquirers and the PAAs by the Manager to the Offer.

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